

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/583/(IB)/2017  
NAME OF THE PETITIONER(S) : MARK LIGHTING SOLUTIONS PVT LTD  
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. SHYAM SUNDER	COUNSEL FOR RESPONDENT.	K. Shyam Sunder 17/11/17
2.	A. N. Subramanian	Counsel for Petitioner	A. N. Subramanian 17/11/2017

**ORDER**

Counsels for both the parties are present. As seen from the order dated 02.11.2017, the Corporate Debtor paid Rs.4,50,000/- to the Applicant and prayed for time to pay the balance amount of the outstanding debt. However, the Corporate Debtor changed the vakalat and filed the counter statement; the same is placed on record. Matter is posted for final arguments. Put up on **28.11.2017 at 10.30 A.M.**

Sel -  
MEMBER (TECHNICAL)  
ghk

Sel -  
MEMBER (JUDICIAL)